

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/184/2017  
NAME OF THE PETITIONER(S) : KOSALRAMS PROMOTERS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	B. S. HARIHARAN	REPRESENTATION BY WHOM	R. I. Hani
1.	B. Sarath babu	Representing Counsel for	B. Sarath
2.	R. I. Hani	Representing Petitioner	R. I. Hani

ORDER

Counsels representing both the parties are present. At request of both the counsels, time is enlarged at request for making submissions. Put up on 15.12.2017.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)